



High Court of Tripura
Agartala

Order No. 96

Dated, Agartala, the 19th January, 2017

In continuation of the Order No.47, dated 07.12.2013, the Hon'ble Chief Justice has been pleased to order that henceforth Learned Members of the Bar and the concerned parties to a /is shall deposit the yearly subscription of Cause List in cash directly to the Cash Section of the Registry of the High Court within 31st January of the relevant year and then the Cash Section shall deposit the same in the appropriate Head of Accounts of the State Government and maintain a separate Register with proper entries towards such deposit of yearly subscription.

By Order,

Sd/—

(D. Debarma)
Deputy Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2017/613-36

January 19, 2017

Copy to: —

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Cash Section, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.


(D. Debarma)
Deputy Registrar (Judicial)